

Filing No. ABA/8679/2020

Jasmuddin Ansari Vs The State of Jharkhand

Advocate's Name- Mr. Kaushal Kishor Mishra

Defects:-

9. (i) P.O. of the O.P. No. 2 is missing at page no. 2.
- (ii) Husband's name of O.P. no. 2 at page no. 1 may be verified from annex-1.
- (iii) Alleged sections may be verified at para-1 from impugned order.
- (iv) Typed copy of page no. 18 is incomplete.
- (v) Word 'husband' at page no. 3 may be corrected.
- (vi) Date of swearing, verifying and signing of affidavit may be verified from the same at signing part and O.C. column in the same.